

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 88 of 2013

Dated : 16th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

NTPC Ltd.Appellant(s)

Versus

**Central Electricity Regulatory Commission & Ors.
...Respondent (s)**

Counsel for the Appellant (s): Mr. M.G. Ramchandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Alok Shankar for
Mr. Gopal Jain for R-2
Mr. Aashish Gupta
Mr. P.B. Lal for R.4

ORDER

The learned counsel for Respondent No.2 seeks some more time to file the reply. Accordingly, he is directed to file the same on or before 15.08.2013 after serving copy on the other side.

Post the matter on **21.08.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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